## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P.77/2016

IN THE MATTER OF:

EMAAR MGF Land Pvt. Ltd. MGF Development Ltd.

Applicant/petitioner

Order under Section 391 (2) & 394, 100 to 104 of the Companies Act

Order delivered on 07.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner

Dr. U.K. Chaudhary, Sr. Adv.

Mr. Rajeev Goel, Mr. Himanshu Vij, Advs.

For the Respondent

Mr. Ashish Bhagat, Mr. Akshat Gupta, Advs.

For the RD(NR)/ROC Delhi

Mr. Manish Raj, Company Prosecutor

## ORDER

For Order, see C.P. No. 689/2016.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

07.09.2017 V. Sethi